

Annexure 6
Name of the Corporate debtor: M/s. Chadalavada Infotech Ltd ; Date of commencement of liquidation: 11.04.2022; List of stakeholders as on : 29.03.2023
List of operational creditors (other than workmen, employees and Government Dues)

| S No | Name of the creditor | Identification No | Details of claims received | Details of claim admitted | | | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes / No) | Amount covered by guarantee | % share in total amount of claims admitted | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks if any |
|------------------|---|-------------------|----------------------------|---------------------------|-----------------------|--------------------------|---|---|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|----------------|
| | | | | Date of Receipt | Amount Claimed | Amount of claim admitted | | | | | | | | | |
| 1 | Vardhman Wires and Cables | 9 | 09.05.2022 | 4,22,84,549 | 4,22,84,549 | Form C | Nil, As per Information available till date | N/A | - | 0.96 | - | - | - | - | |
| 2 | Yash Electrical Systems | 10 | 16.07.2022 | 4,29,05,365 | 4,29,05,365 | Form C | Nil, As per Information available till date | N/A | - | 0.97 | - | - | - | - | |
| 3 | Chammundeswari Electricity Supply Corporation Ltd | 11 | 02.12.2022 | 1,25,52,20,776 | 1,25,52,20,776 | Form C | O.S No.07/2019 before the Hon'ble II Additional District & Session Judge , Mysuru filed by the operational Creditor judgement and Decree passed on 21.03.2020 | N/A | - | 28.50 | - | - | - | - | |
| Sub Total | | | | 1,34,04,10,690 | 1,34,04,10,690 | | | | | 30.43 | | | - | - | |